

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 301 of 2013 &
I.A. No. 397 of 2013

Dated : 28th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Municipal Corporation of Delhi **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P.Agarwal

Counsel for the Respondent(s) : Mr. Alok Shankar for R.2
Mr. Manu Seshadri for R.1
Mr. Aditya Panda for R.3

ORDER

The learned counsel for the Commission is filing his Written Submissions.

Post the matter for hearing on **03.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson